

**Central Administrative Tribunal
Principal Bench**

**CP No.644/2015
OA No.1023/2013**

New Delhi, this the 09th day of February, 2016

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman
Hon'ble Mr. P. K. Basu, Member (A)**

1. Sukhbir Singh Rana
S/o R. S. Rana
R/o F-231, Lado Sarai,
Delhi 110 030.
2. Sukh Dev Sharma
S/o Dina Nath Sharma,
R/o 23/768, DDA Flats, Kalkaji,
New Delhi 110 019. Applicants.

(By Advocate : Shri Amit Anand)

Versus

1. Shri Bhanu Pratap Sharma
Union of India through Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi 110 001.
2. Dr. Jagdish Prasad
Director General Health Services,
Ministry of Health, Nirman Bhawan,
New Delhi.
3. Dr. A. K. Rai
Medical Superintendent,
Safdarjung Hospital,
Vardhman Mahaveer College,
New Delhi. Respondents.

(By Advocate : Shri T. A. Ansari)

: O R D E R (ORAL) :

Justice Syed Rafat Alam, Chairman :

At the outset, Shri Amit Anand, learned counsel for the applicant fairly submitted that the order of this Tribunal has been complied with by the respondents, and, therefore, the applicant has been advised to

withdraw this Application. The compliance report is also filed on behalf of the respondents.

2. In view of the above, the CP stands dismissed as withdrawn.

(P. K. Basu)
Member (A)

(Syed Rafat Alam)
Chairman

/pj/